

Order dated 20th November, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)

Hon'ble Mr. C.R. Mohapatra, Member (A)

Mr. S.P. Mohanty, Ld. Counsel for the applicant seeks permission to withdraw this Original Application without prejudice to move this Tribunal in later stage. Permission for withdrawal of the O.A. is granted. Accordingly, the Original Application stands dismissed as withdrawn.

Member (A)

Member (J)